

DIVISION BENCH  
COURT - II

**P-109**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/84(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>UNITED FUTURISTIC TRADE IMPEX PRIVATE LIMITED VS ALEX EXTRUSIONS LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Ms. Rashmi Singhee, Adv. ] For the Operational Creditor  
Ms. Garima Raijada, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Corporate Debtor  
Mr. Rabindra Kumar Mitra, Adv. ]  
Mr. Sobhan Kumar Pathak, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter **on 28.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**